

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 776 OF 2017 IN
DFR NO. 2593 OF 2017**

Dated: 26th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Vijayanagar Sugar Private Limited

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G. for
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R-2

ORDER

**IA NO. 776 OF 2017
(*Appln. for condonation of delay*)**

Learned counsel for Respondent No.2 seeks three weeks time to file reply to this Application. She may file the same on or before 19.03.2018 after serving copy on the other side.

List the matter on **20.03.2018**.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**